



Corrigendum - Sale of Briquettes of Shredded Currency Notes at RBI, Bhubaneswar

E-Tender Number: [RBI/Bhubaneswar Regional Office/Issue/1/25-26/ET/837](#)

Certain terms and conditions with respect to the captioned e-tender are amended as detailed below:-

Reference paragraph from the e-tender document	Existing Condition	Amended Condition
Part A (General) – Section II (General Instructions to Bidders)– Clause 3 (a)	The tenderer must be (company/ partnership firm/ proprietorship concern) experienced, resourceful, financially sound and licensed entity.	The tenderer must be experienced, resourceful, financially sound and licensed entity (company/partnership/proprietary firm, etc.) having minimum 3 years of experience of executing similar works.

2. Further, **Similar Work(s)** as mentioned in Clause 3 (b), (c) of Part A (General) of Section II (General Instructions to Bidders), and at all other places of the tender document, mean:-
 - i. Lifting of briquettes of shredded currency notes at other offices of RBI, OR
 - ii. Disposal of paper waste and/ or wooden scrap for other offices of RBI / Central / State Government/ PSUs / Nationalized Banks / Reputed Organizations OR
 - iii. Particle Board Manufacturers
3. All other terms and conditions mentioned in the e-Tender document remain unchanged.

General Manager (O-i-C)
Reserve Bank of India
Bhubaneswar